

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)

LOK SABHA
STARRED QUESTION NO.† 104
TO BE ANSWERED ON 02.05.2016

FOREST VILLAGES

†*104. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of tribal dominated forest villages/habitations and their population in the country at present, State/UT-wise;
- (b) the number of such villages converted into revenue villages so far, State/UT-wise; and
- (c) the steps taken/being taken by the Government to convert all the forest villages/habitations in the country into revenue villages and the time by which it is likely to be done, State/UT-wise?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (c) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No. *104 (Fourth Position) for answer on 02.05.2016 tabled by SHRI VIJAY KUMAR HANSDAK regarding "FOREST VILLAGES"

(a) The number of Forest Villages, total population in the forest villages and ST population in the Forest Villages State/UT wise is placed at Annex I.

(b) & (c) This Ministry has issued guidelines on conversion of forest villages, old habitations, unsurveyed villages etc. into revenue villages vide letter No.23011/33/2010-FRA dated 08.11.2013. Status of conversion of Forest Villages to Revenue Villages based on the information received from the State Governments is placed at Annex II.

Annex I

Statement in reply to part (a) of Lok Sabha Starred Question No. *104 tabled by Shri Vijay Kumar Hansdak regarding “Forest Villages” to be answered on 02.05.2016.

(Source: Census 2011)

Sl. No.	State Name	No. of Forest Villages	Total Population in the forest village	ST Population in the forest village
1	Jammu & Kashmir	41	82652	56539
2	Uttarakhand	421	187432	2538
3	Uttar Pradesh	89	44178	1523
4	Sikkim	51	3691	893
5	Assam	897	765098	329445
6	Jharkhand	14	6575	5762
7	Odisha	47	2544	2120
8	Chhattisgarh	658	217123	179423
9	Madhya Pradesh	1165	737837	635671
10	Gujarat	162	38047	29624
11	Maharashtra	73	81675	80181
12	Andhra Pradesh	3	341	341
13	Tamil Nadu	736	23125	7764
14	Andaman & Nicobar Islands	169	15693	441
	INDIA	4526	2206011	1332265

Annex-II

Statement referred to in reply to parts (b) and (c) of the Lok Sabha Starred question No.*104 for 02.5.2016 by Shri Vijay Kumar Hansdak regarding “Forest Villages”

Status of conversion of Forest Villages to Revenue Villages as per Forest Rights Act,2006 based on the information received from the State Governments.

S.No	Name of the State	Forest village to Revenue village
1.	Madhya Pradesh	925 Forest Villages to be converted to Revenue Villages
2	Maharashtra	All Forest villages except for 73 Villages in Nandurbar are in the process of conversion into revenue villages
3	Chhattisgarh	421 Forest villages converted to Revenue villages
4	West Bengal	86 Forest villages converted to Revenue villages
5	Odisha	Recorded 22 Forest Villages and unsurveyed habitations identified for being converted to Revenue villages
6	Gujarat	Out of total 196 recorded forest settlement, 175 have been identified for conversion to Revenue villages
7	Uttar Pradesh	Out of total 12 recorded forest settlements, 6 have been converted to Revenue Villages.